

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2133
ANSWERED ON:24.08.2012
GRANTS FOR SIMHASTHA KUMBH MELA
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of TOURISM be pleased to state:

(a) whether any proposals for sanction of grants-in-aids for Simhastha Kumbh Mela at Nashik, Trimbakeshwar including Shirdi and Shani-Shingnapur in 2014-15 have been received from the Government of Maharashtra;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (c): The Development and Promotion of various tourism destinations/products/fairs/festivals/events are primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) for tourism infrastructure development projects/fairs/festivals/events identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

The Ministry of Tourism has sanctioned following two projects for tourism infrastructure development in Nashik and Ahmednagar district.

Sl. No.	Name of project (Rs. in Crore)	Year of Sanction	Amount Sanctioned
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1.	Destination Development of Nashik (Gangapur 2011-12 Dam, Nashik City), Kalagram at Govardhan (Nashik City and Gondeshwar) as a Mega Project	24.89	
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2.	Development of Religious Circuit at Shirdi including Shani Shingnapur, Ahmednagar Fort, Dist. Ahmednagar under Circuit Development in Maharashtra.	2010-11	6.68
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